

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2015

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**The Tata Power Co. Ltd. Appellant(s)
Versus
Jharkhand Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali M.

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

ORDER

Learned counsel for the State Commission seeks two weeks time to file written submissions. He may file the same on or before 14.12.2015 after serving copy on the other side.

List the matter for hearing on **04.02.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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